Declaration of Assets and Liabilities

Year -2011-2012

I, Munni Devi, Daughter of Shri Nandji Ohja, aged 39 years, presently working as M.L.A. (Shahpur) BIHAR give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

200	Descriptio	joint name indicating the Self	Spouse	Dependant-1	Dependant-2	
Sr. No	n		Name(S)	Name	Name	Dependant-3 Etc. Name
(i)	Cash	°50,500.00	Shri Mukteshwa	Master Vishw	Master Vikash	Miss Vishnu Priya aged 13
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	1. State Bank of India (Br - Bihar Vidhan Mandal, Patna) A/c No- 10839464841 Balance as on 31/12/2011(as per Pass Bookl) 428082.67.92) 2. Saving a/c opened at the time of Election in State Bank of India (Bihiya Br, A/c No - 31466930128) Balance - Rs. 689	r Ojha having PAN - AAKPO859 9E and files his returns in individual capacity.	Ranjan aged 17 Yrs currently pursuing Engg Degree. NIL	Ranjan aged 15 Yrs currently in Std 11 (School Radiant International)	Yrs currently in Std 8 (School Krishna Niketan)
(iii)	Bonds, Debentures and Shares in companies	UTI Infrastructure Advantage Fund - '. 30000/- (At Cost) Kotak Indo World Infrastructure Fund - '. 30000/- (At Cost) SBI Life (Investment) - '50000/- (At Cost)				
(iv)	Other financial institutions , NSS, Postal Savings, LIC Policies, etc	L.I.C Policy Yearly Premium = 1.155800/-				
(v)	Motor Vehicles (details of make, etc.)	Mahindra Scorpio - Make 2009 (BR 3P 1725) Insured Valued - '.516270/-				

(vi)	Jewellery (give details of weight and value)	Self Acquired Ornaments - Gold 150 Gms (Value - '. 290000/-) & Silver - 350 Gms (Value - ' 27500/-) Ornaments Consists Rings, Chains, Coins etc 150 Gms approximately and these ornaments are gifted at the time of marriage and Ancestral and 850 Gms Silver utensils (Forming part and parcel of Stridhan).	Gold 20 gms	Gold 18 gms	Gold 15 gms Silver 100gms
(vii)	Other assets, such as values of claims / interests	House hold items consists Refrigerator,			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given. * Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Depen dant-1 Name	Dependan t-2 Name	Dependan t-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL.	Entitled (co-parcener) to in 10 Bigha (7.5 Acres) of Land forming part and parcel of joint agricultural land.	NIL	NIL	NIL.
(ii)	Non Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL.	NIL	NIL	NIL

(iii)	Commercial Buildings - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	NIL	NIL	NIL		NIL
(iv)	Residential Buildings Houses / Apartments, etc Location(s) - Survey /door number(s) -Extent (Total measurement) - Current market value	NIL	Entitled to equal share in residential building situated at Vill – Ojhwalia, P.O – Ishwarpura (Milky), P.S: Sahpur	NIL	NIL	NIL
(v)	Others (such as interest in property)		NIL	NIL	NIL	NIL.

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31/12/2011
(a)	(i) Loans from Banks	NIL.	NIL
	(ii) Loans from financial institutions	NIL.	NIL
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	 (e) dues to departments dealing with government transport (including aircraft and helicopters) 	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the	PAN- Income tax Return Filed up to	Nil

assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A.Y2011-2012	
(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
(iv) Property Tax	NIL	NIL

Details of Profession or Occupation:

a) Self : Elected Public Representative (M.L.A. Sahpur)

b) Spouse : Business and Agriculture Activity.

My Educational Qualification is: Literate.

ABSTRACT OF THE DETAILS GIVEN ABOVE

1	Name of the Candidate	Smt. Munni Devi
2	Full Postal Address	Qtr No 6, Road No - 6, R - Block, Patna - 800 001
3	Number & Name of the Constituency and State	198, Sahpur Assembly (Ara), Bihar
4	Name of the political party which set up the candidate	Bhartiya Janata Party (BJP)
5	Number of cases in which conviction order passed (other than those referred to in Form 26)	NIL

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 4 7 29

Name of Representative: Smt Munni Devi

Place: PATNA Designation: Member of Legislative Assembly

(Bihar)

Date: 04/01/2012 Department: GOVERNMENT OF BIHAR, PATNA

Note: Please sign each page of the declaration.